

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/220/2017  
NAME OF THE PETITIONER : NAKSHATRAS RESTAURANT PVT LTD  
UNDER SECTION : 252

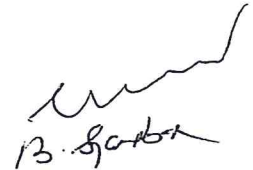
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Sankar Varadharajan

For Petitioner

2) B. Sarathbahu

accuse For Respondent

  
B. Sarathbahu

ORDER

Counsels for both the parties are present. Matter is posted for final arguments. Put up  
on 24.01.2018 at 10.30 A.M.

sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk